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SLP(C)No. 23624 OF 2003
ITEM No.34

Court No. 5

SECTION IX
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.23624/2003

(From the judgement and order dated 03/07/2001 in FA 758/88
of The HIGH COURT OF BOMBAY)

SPECIAL LAND ACQUISITION OFFICER

Petitioner (s)

VERSUS

INDIAN STANDARD MENTAL CO. LTD.

Respondent (s)

(With Appln(s). for c/delay in filing SLP & With prayer for interim relief)

Date : 13/02/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)Mr. Mukesh K. Giri,Adv.

For Respondent (s)Mr. Rana Mukherjee, Adv. for
Mr. Goodwill Indeevar,Adv.

UPON hearing counsel the Court made the following

O R D E R

Four weeks time is further extended for filing rejoinder affidavit, as prayed for. Call the
reafter.

(D.L.Chugh) (Vijay Aggarwal)
AR-cum-PS Court Master